

U

O.A. No. 1097/04

or. 20/12/06

for Hearing
alongwith DA
385/03

h
03/01/07 Busb

on 20/01/07

copies of order
prepared for
both the counsels.

h
10/01/07
SO (D)

order dated 12/12/06

On request of Mr.R.C.Rath, Id.
Standing Counsel for the Respondents,
matter is adjourned to 04/01/07.

ppf
Member (Admn.)

Ad
Vice-chairman

Order dated 04.01.07.

Mr.EK.Mohapatra, Id.Counsel for the Applicant
and Mr.R.C.Rath, Id.Standing Counsel for the
Respondents are present.

Id.Counsel for the Applicant submits a Memo
dated 04.01.07 expressing desire not to press the
case and seeks permission to withdraw the case.

Hence, the O.A. is disposed of as withdrawn with
no order as to costs.

BB
Member (Admn.)

Ad
Vice-chairman